

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7134/17/22]

- (xx) (a) Annual Report and Accounts of the Dhula Regional Physically Handicapped Development Association, Darrang, Assam, for the year 2014-15 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7135/17/22]

- (xxi) (a) Annual Report and Accounts of the Type Writing Institution Rural Development Services (TWIRDS), Thoubal, Manipur, for the year 2013-14 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institution.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7136/17/22]

...(Interruptions)...

MR. CHAIRMAN: Please sit down. Leader of the Opposition is capable of saying what he wants to say. I know it. Please sit down. Give respect to LoP. ...(Interruptions)... If at all... ...(Interruptions)... Then, I am going to permit. ...(Interruptions)... This is not the way. ...(Interruptions)...

Now, Reports of the Public Accounts Committee; Shri Bhubaneswar Kalita.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI BHUBANESWAR KALITA (Assam): I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2022-23):-

- (i) Fifty-first Report on 'Assessment of Assesseees in Entertainment Sector (DT)'; and

- (ii) Fifty-second Report on 'Construction and utilization of Limited Height Subway (LHS)'.

PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, as you are aware, on the opening day of 257th Session, on 18th July, 2022, I had announced reconstitution of Panel of Vice-Chairmen with the following Members:

1. Shri Bhubaneswar Kalita;
2. Ms. Indu Bala Goswami;
3. Dr. L. Hanumanthaiah;
4. Shri Tiruchi Siva;
5. Shri V. Vijayasai Reddy; and
6. Dr. Sasmit Patra.

I have also decided to nominate two more names, namely, Shri Sukhendu Sekhar Ray and Shrimati Vandana Chavan to this Panel. These eight Members will be in the Panel for the current Session. The Chairman has to nominate the names and I am the Chairman till the current Session. After the new Chairman comes, he will be at liberty to continue or change it. That is why, that word has been added.

REGARDING NOTICE UNDER RULE 267

MR. CHAIRMAN: Now, coming to the other thing, the LoP is saying something. ...*(Interruptions)*... First of all, I have to go through this. ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : सभापति महोदय, मैंने नियम 267 के तहत सूचना दी है कि बढ़ती हुई महंगाई और खासकर जो जरूरी चीजें हैं, उनके लिए आम आदमी को भुगतना पड़ रहा है। इस महंगाई की मार का इफेक्ट सिर्फ महिलाओं पर ही नहीं, बल्कि बच्चे से लेकर बूढ़े तक, 140 करोड़ जनता पर हो रहा है। पेंसिल से लेकर दूध तक ...*(व्यवधान)*...

MR. CHAIRMAN: We are not taking up the subject. You are mentioning the subject, that is all. ...*(Interruptions)*... If you are asking for a discussion, ...*(Interruptions)*...